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08.02.2022

Order No. 55 /2022 (Administrative)

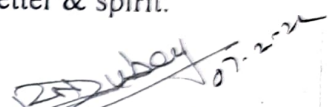
The Hon'ble Court vide letter number 2434/LXXXVII-CPC/e-Courts/Allahabad dated 06.02.2022 has been pleased to withdraw the point number 01 to the guideline issued vide letter number 2427/LXXXVII-CPC/e-Courts/Allahabad dated 16.01.2022 and point number 07 to the guideline issued vide letter number 2423/LXXXVII-CPC/e-Courts/Allahabad dated 09.01.2022 in regard to functioning of District Court.

In compliance of Hon'ble Court's above mentioned guideline, Administrative Order Number 52/2022 dated 05.02.2022 (rotation of judicial Officers) will be ineffective from 08.02.2022. All the Judicial Officers and Staff (except pregnant lady Judicial Officers/staff) shall present from 08.02.2022 to perform their duties.

Remaining guidelines/direction issued by the Hon'ble Court's vide letter number 2419/LXXXVII-CPC/e-Courts/Allahabad dated 02.01.2022, 2423/LXXXVII-CPC/e-Courts/Allahabad dated 09.01.2022 and vide letter number 2427/LXXXVII-CPC/e-Courts/Allahabad dated 16.01.2022 with respect to functioning of the District Courts, shall remain the same.

System Officer is directed to upload copy of this order on the official website of this judgeship.

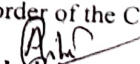
Inform all concerned for information & compliance in letter & spirit.


(Ravindra Nath Dubey)
District Judge,
Barabanki.
07.02.2022

Copy forwarded for information & necessary action to:-

- 1- Addl. Distt. & Sess. Judge, Court No. 01
- 2- Special Judge SC/ST Act
- 3- Addl. Distt. & Sess. Judge, Court No. 02
- 4- Special Judge EC Act
- 5- Spl Judge POCSO Act, Court No. 44
- 6- Addl. Distt. & Sess. Judge, Court No. 08
- 7- Addl. Distt. & Sess. Judge, Court No. 05
- 8- Addl. Distt. & Sess. Judge, Court No. 46
- 9- Addl. Distt. & Sess. Judge, Court No. 04
- 10- Addl. Distt. & Sess. Judge, Court No. 10
- 11- Addl. Distt. & Sess. Judge, Court No. 45
- 12- Addl. Distt. & Sess. Judge, Court No. 09
- 13- Addl. Distt. & Sess. Judge, Court No. 06
- 14- Addl. Distt. & Sess. Judge / FTC, Court No. 36
- 15- Addl. Distt. & Sess. Judge / FTC, Court No. 37
- 16- Chief Judicial Magistrate, Court No. 18
- 17- Civil Judge (Sr. Div), Court No. 20
- 18- Addl. Chief Judicial Magistrate, Court No. 17
- 19- Sec. District Legal Service Authority, Barabanki
- 20- Addl. Chief Judicial Magistrate, Court No. 11
- 21- Addl. Chief Judicial Magistrate, Court No. 16
- 22- Addl. Civil Judge (Sr. Div), Court No. 23
- 23- Addl. Chief Judicial Magistrate, Court No. 12
- 24- Addl. Chief Judicial Magistrate, Court No. 25
- 25- Addl. Chief Judicial Magistrate, Court No. 19
- 26- Addl. Civil Judge (Sr. Div)/FTC, Court No. 38
- 27- Addl. Chief Judicial Magistrate, Court No. 12
- 28- Civil Judge (Jr.Div.), Court No. 13
- 29- Judicial Magistrate, Court No. 27
- 30- Civil Judge (Jr Div.) R.S. Ghat, Court No. 14
- 31- Civil Judge (Jr.Div.) Haidergarh, Court No. 24
- 32- Addl. Civil Judge (Jr.Div.), Court No. 26
- 33- Addl. Civil Judge (Jr.Div.), Court No. 21
- 34- Addl. Civil Judge (Jr.Div.), Court No. 22
- 35- Civil Judge (Jr.Div.)/F.T.C., Court No. 43
- 36- Civil Judge (Jr. Div)/FTC, Court No. 39
- 37- Spl. Judicial Magistrate, Court No. 15
- 38- Spl. Judicial Magistrate, Court No. 33
- 39- O/c Nazarat
- 40- O/c Central Copying
- 41- O/c Account
- 42- O/c Record Room
- 43- Nodal Officer Computer
- 44- O/c Library
- 45- O/c Inspection & Enquiry Office
- 46- Gram Nyayalaya, Ramnager
- 47- Gram Nyayalaya, Sirauli Gauspur
- 48- Reader, District Judge
- 50- District, Bar Association Barabanki

S.O. to
upload
19/2-24

By order of the Court

Chief Administrative Officer,
DISTRICT COURT,
BARABANK